

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
ON THE DAY OF Wednesday THE 18th Day Of September 2024
COURT HALL NO. 4 AT DHARWAD BENCH (AFTER COMPLETION OF VC MATTERS OF KALABURAGI
BENCH)
at 02:30PM
BEFORE

THE HON'BLE JUSTICE H.P.SANDESH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/App'l/Comp & Adv	Resp & Adv
--------	----------	----------------------	------------

(MATTERS PERTAIN TO PRINCIPAL BENCH, BENGALURU)

ORDERS

1	CRL.P 6550/2024 VIDE R(J) CIRCULAR NO.24/24 DTD:07.02.2024 A/W OFFICE NOTE (DATE)	(439(Cr.PC) / 483(BNSS),)	PET: T HARISH MOHANKUMARA D	RES: STATE OF KARNATAKA HCGP
2	CRL.P 7950/2024 (AS PER R(J) CIRCULAR NO.24/24 DTD 7/2/24) REG: NON- COMPLIANCE OF OFFICE OBJECTIONS AT SL.NO.1 2) OFFICE NOTE (DATE)	(439(Cr.PC) / 483(BNSS),)	PET: MUCHA SHEIK @ BAPPI M KRISHNE GOWDA	RES: STATE OF KARNATAKA SPP SD
3	CRL.P 8109/2024 (VIDE R(J) CIRCULAR NO.24/24 DTD 7/2/24) A/W OFFICE NOTE AND MEMO A/W REPORT AND ACK FILED ON 4/9/24 BY ADDL. SPP (DATE)	(439(Cr.PC) / 483(BNSS),)	PET: KUMARA A M @ KUMAR DHANANJAYA C P	RES: STATE OF KARNATAKA SPP SD

COURT HALL NO :12

4 CRL.P 8546/2024 (439(Cr.PC) / PET: RAVI RES: THE STATE OF
(AS PER R(J) 483(BNSS),) SANATH KUMARA K M KARNATAKA
CIRCULAR
NO.24/24 DTD SPP SD
7/2/24)
A/W OFFICE NOTE
(MEMO FOR
CITATIONS K/B)
(DATE)

5 CRL.P 9181/2024 (438(Cr.PC) / PET: TIPPESWAMY J K RES: STATE OF
(AS PER R(J) 482(BNSS),) NAGARAJA G KARNATAKA
CIRCULAR
NO.24/24 DTD SPP SD
7/2/24)
REG: OFFICE
OBJECTIONS A/W
OFFICE NOTE

HEARING - INTERLOCUTORY APPLN

6 CRL.RP 540/2017 (,) PET: SMT T SIDDAMMA RES: SRI K S
REG: IA 1/24 FOR M K BHASKARAI AH CHANDRESH
WITHDRAWAL OF
AMOUNT FILED BY ANIL KUMAR D
THE PETITIONER
COUNSEL
(DATE)

ADMISSION

7 CRL.P 10560/2023 (482(Cr.PC) / PET: SRI MOHAMMED RES: STATE OF
(AS PER R(J) 528(BNSS),) FAZAL YAKOOB AND KARNATAKA AND OTHERS
CIRCULAR
NO.169/2022 DTD SPP SD
21/9/22)
AW IA 1/23 FOR
STAY
A/W OFFICE NOTE

PART HEARD IN HEARING MATTERS

8 RSA 67/2018 (,) PET: MOOKALERA A RES: MOOKALERA N
(HEARD IN PART) THAMMAIAH DEVAIAH
A/W REPORT
RECEIVED FROM SHARATH S GOWDA
ADLR VIRAJPET
MADIKERI V/O DTD B S SACHIN
12/7/24
(PB D/W)
(BOTH RA & OS
K/B)
(DATE)

---END---